

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-307

IB - 2728/ND/2019

IN THE MATTER OF:

M/s. Om Logistics Ltd.

Vs

M/s. Serval India Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 14.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

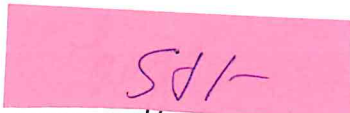
PRESENT:

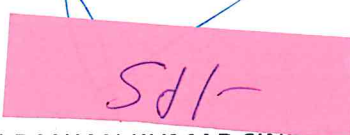
For the Applicant : Adv. Mahe Zehra

For the Respondent :

ORDER

Ld. Counsel appeared on behalf of the Corporate Debtor undertakes to file Vakalatnama during the course of the day. List for 04.12.2019 by which time reply may also be filed after serving advance copy to the petitioner.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV